

Institute for Constitutional and Parliamentary Studies

3948. DR. VASANT KUMAR PANDIT : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) Whether it is a fact that there are complaints of malpractices, mismanagement and victimisation of Research scholars and administrative staff at the Institute for Constitutional and Parliamentary Studies (ICPS) at Delhi ;

(b) how much grant or financial assistance is given by the Law Ministry to the ICPS ;

(c) how much grant or financial assistance ICPS received from Foreign Foundations ; and

(d) whether there is a proposal for the take over of ICPS by the Government ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN) : (a) Yes, Sir.

(b) During the financial years 1969-70 to 1975-76 the Institute received from the Ministry of Law, Justice and Company Affairs (Department of a Legal Affairs) annual grant-in-aid of Rs. 2 lakhs and Rs. 4 lakhs in 1976-77.

(c) According to the available information during the period 1967 to 1970 the Institute received a total grant of about \$ 4,89,700 from the Ford Foundation, U.S.A.

(d) No, Sir.

Non-Payment of overtime to staff of Asavati Railway Station (Central Railway)

3949. CHAUDHARY HARI RAM MAKKASAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether for the last three years no payment of overtime to the staff of Asavati Railway Station (C.R.) has been made ;

(b) whether in spite of several requests, the concerned staff did not prepare the bills of overtime for the above period ; and

(c) If so, the action being taken in the matter ?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE) : (a) to (c) . Payment of current overtime due to the staff of Asavati Railway

Station has been made regularly during the last three years. However, the arrears of additional overtime wages wherever due to these employees in view of the revision of the rules with retrospective effect from 1-8-1974 could not be paid . The Railway administration has taken necessary steps to arrange for these payments to the employees concerned as early as possible.

Harijans and Adivasi Employees in Barauni Refinery

3950. SHRI RAM VILAS PASWAN: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state the number of Harijans and Adivasi employees on various posts category-wise in the Barauni Oil Refinery ?

THE MINISTER OF PETROLEUM CHEMICALS AND FERTILIZERS (SHRI H.N. BAHUGUNA) : The number of Scheduled Castes and Scheduled Tribes employees on various posts category-wise in the Barauni Refinery is as follows :—

SCHEDULED CASTES

Scale Rs. 725—1405	No.
Instrument Engineer	1
Mechanical Engineer	1
Scale Rs. 400—826	
Stock Verifier	1
Mason Gr. I	1
Scale Rs. 355-683	
Boiler Operator 'B'	1
Operator 'B'	1
Technician-II (Maint)	2
Mason Gr. II	1
Scale Rs. 300—570	
Operator (F and S)	1
Jr. Teacher I	1
Steno-Typist	1
Sr. Clerk	1
Technician-III (Elect)	2
Operator 'C'	3
Tech. Gr. III (Rigging)	3
Tech. Gr. III (Automant)	1
Mason Gr. III	1

Scale Rs. 245—440	No.
Boiler Cleaner	1
Tech.—IV (Elect.)	2
Tech. IV (T.C.)	2
Operator 'D'	3
Chamberman	5
Tech. IV (Maint)	3
Rigger	1
Tech. IV (Inst.)	2
Plumber-IV	1
Typist/Clerk	3
Jr. Teacher-II	4

Scale Rs. 215—376

Sampler	4
Spl. Yardman	14
Dup. Machine Operator	1
Ferro Printer	1
Loco Shunter-cum-Helper	3
Yardman	35
Cook-Bearer	2
Helper	1

Scale Rs. 180—277

Bus Conductor	2
Helper, Labour Mazdoor	44
Hospital Attendant	3
Malaria Khalasi	2
Mili-cum-Chowkidar	1
Messenger	2
Sweepers	87

SCHEDULED TRIBES

Scale Rs. 1025—1625

Senior Mech. Engineer.	1
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Scale Rs. 400—826

Head Mistress	1
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Scale Rs. 300—570

Staff Nurse	2
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Scale Rs. 245—440

Tech. IV (Inst.)	1
Typist/Clerk	2
Jr. Teacher-II	6

Scale Rs. 180—277

Helper.	
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एक स्थान पर 5 वर्षों से अधिक समय से कार्य कर रहे राजपत्रित अधिकारी

3951. श्री हरिकेश बहादुर : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पर्वोत्तर रेलवे, गोरखपुर में ऐसे भी राजपत्रित अधिकारी हैं जो 5 से 20 वर्षों से एक ही स्थान पर कार्य कर रहे हैं ;

(ख) यदि हां, तो उनकी कुल संख्या क्या है और वे एक ही स्थान पर कितने वर्षों से काम कर रहे हैं एवं इसके क्या कारण हैं ; और

(ग) सरकार द्वारा इस बारे में क्या कार्यवाही करने का विचार है ?

रेल मंत्री (प्रो० मधु बंडवले) : (क) जी हां ।

(ख) और (ग). इनकी कुल संख्या 65 है । ऐसे अधिकारियों एवं उनके एक स्थान पर रहने की अवधि इस प्रकार है :-

5 वर्षों से	5
6 वर्षों से	8
7 वर्षों से	13
8 वर्षों से	13
9 वर्षों से	5
10 वर्षों से	4
11 वर्षों से	6
12 वर्षों से	3
13 वर्षों से	2
14 वर्षों से	2
15 वर्षों से	2
19 वर्षों से	1
21 वर्षों से	1